




**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

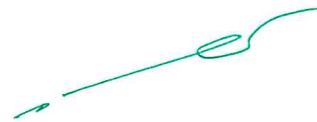
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 192/14	TP 247/17	For final Hearing	237(A) (ii)	A. Vishwanath Vs. Innovative Themes Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.)	sharanjith shetty for -AKS law. associates 8971320540	Respondent no 1 & 2	
2.)	Prema Hatti	ROC	
3.)	BONNY KARYANNA 8884321353. PETITIONER		

**ORDER**

Proxy Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & R.D is present. Counsel for Respondent 1 & 2 is present. At request of Proxy Counsel for Petitioner, list it on 21/12/2017.

  
**Member (T)**

  
**Member (J)**